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**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 223/2025**

**IN THE MATTER OF:**

**IN RE: NEWS ITEM TITLED "YEH BHI AJAB CRORE KE BANE NAALE  
MEIN BHARA MALBA AGAL BAGAL SE NIKAL RAHA PAANI"  
APPEARING IN DAINIK BHASKAR DATED 25.04.2025**

**STATUS REPORT IN COMPLIANCE OF THE ORDER DATED 25-09-2025  
PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL ALONG WITH  
SUPPORTING AFFIDAVIT ON BEHALF OF JABALPUR MUNICIPAL  
CORPORATION**

**PAPERBOOK  
(FOR INDEX: KINDLY SEE INSIDE)**

**ANKITA SHARMA  
ADVOCATE FOR JABALPUR MUNICIPAL CORPORATION**

  
**अपर आयुक्त  
नगर निगम जबलपुर**

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**FILED ON:  
NEW DELHI**

**FILED BY:**



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BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
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**IN THE MATTER OF:**

IN RE: NEWS ITEM TITLED "YEH BHI AJAB CRORE KE BANE NAALE  
MEIN BHARA MALBA AGAL BAGAL SE NIKAL RAHA PAANI"  
APPEARING IN DAINIK BHASKAR DATED 25.04.2025

**STATUS REPORT ON BEHALF OF JABALPUR MUNICIPAL CORPORATION IN  
COMPLIANCE WITH THE ORDER DATED 25-09-2025**

1. That the present Status Report is being filed in compliance with the Order dated 25-09-2025 passed by the Hon'ble Tribunal whereby the Hon'ble Tribunal had directed the Answering Respondent to provide factual status and response made in the Order dated 25-09-2025.
2. That regarding para 08, it is humbly submitted that the Jabalpur Municipal Corporation (*hereinafter 'JMC'*) concurs fully with the observation that storm water drains are primarily meant for carrying storm water runoff and, ideally, there should be no flow in such drains during the non-monsoon period except incidental flows. The Answering Respondent humbly submits as follows:
  - i. That the older areas of Jabalpur were historically developed without any underground sewerage network. Sanitation in these areas was based on on-site systems such as individual septic tanks/soak pits attached to residential properties. Consequently, in the absence of a dedicated sewerage system, overflow from such septic tanks, along with sullage/kitchen wastewater from some households, has been finding its way into nearby storm water drains. This is the principal source of non-monsoon flow observed in certain drains.
  - ii. That such discharge is a legacy urban infrastructure issue arising from old

  
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settlement patterns and lack of sewer connectivity, and not the intended purpose of the storm water drainage system.

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- iii. The details regarding the quantity of sewage flow, diversion to STPs, and untreated discharge are as such:

S.	Drain Name	Sewage Flowing	Diverted into STPs approximated (Direct or via sewer Connections)	Untreated Discharge
1	Omti	78 MLD	28 MLD	50 MLD
2	Moti	20 MLD	5 MLD	15 MLD
3	Shah	26 MLD	26 MLD	Nil
4	Khandari			
5	Urdana	32	16 MLD	16 MLD
6	Karonda	18	1.5 MLD	16.5 MLD
<b>Total</b>		<b>174 MLD</b>	<b>76.5 MLD</b>	<b>97.50 MLD</b>

A true copy of the Effluent Characteristics of all Major drains is marked and annexed herewith as ANNEXURE-A/1 from Page No. 9

3. That regarding Para 09, it is humbly submitted that JMC has identified approximately 18 encroachments on Moti Drain, and the same has been duly removed by the Answering Respondent.

A true copy of List of 18 encroachments dated 16.04.2026 are marked and annexed herewith as Annexure ANNEXURE-A/2 from Page No. 10 to 12.

4. Moreover, Twenty-Two (22) additional encroachments have been identified along the Moti Nala and Khandari Drain, and the Answering Respondent is making all necessary steps to remove the same at the earliest and the priority basis.

A True Copy of the list of Additional encroachments dated 16.04.2026 are marked and annexed herewith as ANNEXURE/3 from Page No. 13 to 15.

  
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5. That regarding **Para 10**, it is humbly submitted that the entire Jabalpur City has been administratively divided into 06 sewerage zones for the purpose of planning and implementation of sewerage infrastructure. As of date, approximately 98,030 households are connected to the sewer network and sewage is being treated in respective STPs. Average 76.50 MLD sewage is being treated in 12 STPs.
6. Additionally, the details regarding various planned sewerage projects in the city of Jabalpur are as such:
- i. Out of six zones, Zone 02, Zone 03, Zone 04, and Zone 05 (**35% of total residential area of the city**) have already been taken up under AMRUT Mission 1.0 for development of sewerage systems and the same has been duly completed.
  - ii. That regarding Zone 01 (**55% of total residential area of the city**) and Zone 06 (**10% of total residential area of the city**), the present status and action plan are as such:
    - a. A Detailed Project Report (DPR) amounting to **Rs. 755.55 Crore** has been sanctioned under AMRUT 2.0 scheme for 100% sewer network & STPs for **Zone 01**.
    - b. The said is currently in the tendering process. Presently, a total 08 bidders have participated and technical evaluation is under process.
    - c. Under this project total **1,65,999 Nos. household** sewer connections will be provided.
    - d. Project Timeline is 03 years.
  - iii. A separate DPR amounting to Rs. 397.60 Crore has been prepared for Zone 06, comprising 55 villages. The project includes:
    - a. 100% sewer network & STPs coverage in Zone 06.
    - b. Provision of **30,129 household** sewer connections.
    - c. The DPR has been prepared and submitted to the State

  
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Government for approval.

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- d. This Project is likely to be taken under "Urban Challenge Fund".
- e. Pertinently, it is submitted that pursuant to the complete implementation of the aforementioned projects, there will be 100% sewerage facility for Jabalpur city.

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7. That regarding para 11, it is humbly submitted that the report submitted in response to the report submitted by the Regional Officer, MPPCB, Jabalpur division, the following humble submissions are as such:

- i. That some piers are constructed in the OMTI drain carriage way, which was supposed to block the flow, but State Public Work Department experts have already taken the required measures to avoid obstruction in the flow and made the bypass drain for the obstructed carriage area of the same. The State Public Work Department has communicated about all the measures and solutions which have been taken to avoid the obstruction in storm water flow.
- ii. That all permanent (RCC) drain construction works were undertaken in accordance with the Jawaharlal Nehru National Urban Renewal Mission Storm Water Drainage Project. The works were executed as per the approved designs and required dimensions, with the objective of ensuring proper drainage and reclaiming surplus land available along the drain corridor. It is further submitted that no flooding incidents have been reported in the areas adjoining these drains.
- iii. That the works executed over the drains are public utility and urban improvement works undertaken after due planning. Madan Mahal to Ghantaghar, Jabalpur Municipal Corporation has developed Non - Motorized Transport (NMT) pathways and undertaken beautification works, thereby making the Omti drain corridor suitable for walking and other public activities. Development over the covered portion does not

  
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obstruct, reduce, or disrupt the hydraulic flow capacity of the drains. There are also covers placed at certain intervals for future cleaning of drains. 5

True Copy of the Photos dated 24.04.2026 are attached as ANNEXURE/4 from Page No. 16-17

- iv. That the said development has improved the condition of the area by preventing encroachment, facilitating maintenance access, and creating organized public spaces such as walkways, and green corridors, while preserving the primary function of storm water conveyance. That no flooding incidents have been reported in the adjoining areas after execution of these works, which demonstrates that the drainage system is functioning effectively and that the works have not adversely affected the flow of storm water in the drains. That all permanent (RCC) drain construction works were undertaken under the Jawaharlal Nehru National Urban Renewal Mission Storm Water Drainage Project. The MOTI Drains works were executed in accordance with the approved designs and required dimensions, with the objective of ensuring proper drainage and reclaiming surplus land available along the drain corridor. It is further submitted that no major flooding incidents have been reported in the areas adjoining these drains in previous years.
- v. That at OMTI & Moti Drain cleaning in the city is conducted using a combination of manual and mechanized methods, depending on the situation and drains category:
- a. Approx at 55 locations, Primary drains have been cleaned since Sept 2025 to April 2026 entirely through mechanized equipment such as desilting machines and excavators (200, 110 and 70 machines).
- b. Approx at 350 locations, Secondary drains has been cleaned since

  
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Sept 2025 to April 2026 by a mix of manual labour (Nalah Gang) and mechanical assistance to ensure efficiency and safety.

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- c. Approx. at 523 locations, Tertiary drains have been cleaned from Sept 2025 to April 2026 manually by labour (Nalah Gang) due to their narrow and inaccessible nature.
7. That it is humbly submitted that the Answering Respondent has been consistently undertaking cleaning, desilting, and regular maintenance works, as a result of which no major flooding incidents were reported in the previous year. It is further submitted that the Answering Respondent remains fully committed and is making all necessary and sincere efforts to ensure the effective and continuous execution of such cleaning, desilting, and maintenance activities.

**FILED ON: 28-04-2026**  
**NEW DELHI**

**FILED BY:**



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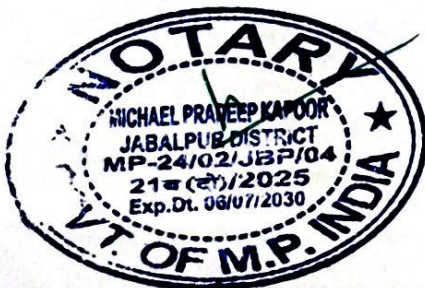
**IN THE MATTER OF:**

**IN RE:** NEWS ITEM TITLED "YEH BHI AJAB CRORE KE BANE NAALE MEIN BHARA MALBA AGAL BAGAL SE NIKAL RAHA PAANI" APPEARING IN DAINIK BHASKAR DATED 25.04.2025

**AFFIDAVIT**

I, Devendra Singh Chauhan S/o S.S Chauhan aged about 60 years appointed as Additional Commissioner at Municipal Corporation Jabalpur, do hereby solemnly affirm and state on oath as under:

1. That I am duly authorized in my official capacity to swear and depose the present affidavit on behalf of the Municipal Corporation Jabalpur, and as such am well conversant with the facts of the present case based on the records maintained by the Corporation in its regular course of business.
2. That the contents of the accompanying Status Report is true and correct to my knowledge derived from the records maintained by the Corporation in its regular course of business. No part of which is false and nothing material has been concealed therefrom.
3. That the Annexures forming a part of the Status Report are true / translated copies of their respective originals.



27 APR 2026

जयराज अग्रवाल  
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4. That it is most humbly submitted that the present affidavit is *bona fide* and in the interest of justice.

**ATTESTED**

DEPONENT

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**VERIFICATION**

I, the above-named deponent do hereby verify that the averments stated hereinabove are true to the best of my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

Verified at Jabalpur on this 27<sup>th</sup> day of April, 2026.

**ATTESTED**

DEPONENT

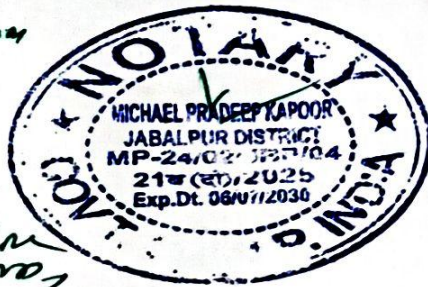
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Sr. No. 56

Solemnly affirmed before me, Declared before me by Smt. Devi Prasad Singh Choudhary S/o. W/o. D/o. Shri. S. S. Choudhary Aged about 60 Yrs/occupation Service R/o Jabalpur Who is personally known to me/her been duly identified by Sri. Jay Singh Kushwaha N.N.5  
Signature of Identified [Signature] NOTARY [Signature]



Michael Pradeep Kapoor  
NOTARY  
Jabalpur District M. P. INDIA

27 APR 2026

M.P. POLLUTION CONTROL BOARD  
Plot No. : 455, 456, Vijaynagar, Jabalpur ( M.P. )  
LIQUID SAMPLE ANALYSIS REPORT

Sample from :- M/s Nagar Nigam, Jabalpur

Sample Details :- 1.Omti Nalla, 2.Urdana Nalla, 3.Moti Nalla, 4. Shah Nalla, 5.Khandari nalla 6. Karonda Nalla

Date of Collection :- 10/04/2026  
Date of Receipt :- 10/04/2026  
Start Date of Analysis:- 10/04/2026  
Completion of Analysis:- 17/04/2026  
Analysis Done By:- Mrs. Abha Shukla

Sample No. 91/426, 92/426, 93/426, 94/426, 95/426, 96/426  
Bill No. 66  
1302 D123/04/26

Sample Quantity: 2 Litre  
Sample collected by :-Party

SN	Parameters	Unit	Result I Omti Nalla	Result II Urdana Nalla	Result III Moti Nalla	Result IV Shah Nalla	Result V Khandari nalla	Result VI Karonda Nalla
<b>A - PHYSICAL PARAMETERS</b>								
1.	Temperature	°C	-	-	-	-	-	-
2.	Turbidity	N.T.U.	-	-	-	-	-	-
3.	Colour	-	-	-	-	-	-	-
4.	Odour	-	-	-	-	-	-	-
5.	Specific Conductivity	µmho/cm	-	-	-	-	-	-
<b>B - CHEMICAL PARAMETERS</b>								
6.	pH	-	6.48	6.5	6.62	6.77	6.55	6.1
7.	Total Alkalinity	mg / l	-	-	-	-	-	-
8.	Total Hardness ( as CaCO <sub>3</sub> )	mg / l	-	-	-	-	-	-
9.	Calcium Hardness ( as CaCO <sub>3</sub> )	mg / l	-	-	-	-	-	-
10.	Magnesium Hardness ( as CaCO <sub>3</sub> )	mg / l	-	-	-	-	-	-
11.	Chloride	mg / l	-	-	-	-	-	-
12.	Total Solids	mg / l	-	-	-	-	-	-
13.	Dissolved Solids	mg / l	-	-	-	-	-	-
14.	Suspended Solids	mg / l	234.0	258.0	212.0	238	260	318
15.	Ammonical Nitrogen ( as NH <sub>3</sub> )	mg / l	20.0	20.0	16.0	18.0	10.2	3.6
16.	Nitrite Nitrogen ( as NO <sub>2</sub> )	mg / l	0.1	0.1	0.2	0.1	0.1	0.7
17.	Nitrate Nitrogen ( as NO <sub>3</sub> )	mg / l	8.8	5.5	8.6	6.8	8.4	155.7
18.	Total Kjeldahl Nitrogen	mg / l	-	-	-	-	-	-
19.	Fluoride	mg / l	-	-	-	-	-	-
20.	Dissolved Oxygen	mg / l	-	-	-	-	-	-
21.	B.O.D. ( 3 days, 27 °C )	mg / l	80	140	66	70	80	150
22.	C.O.D.	mg / l	160	200	110	120	160	920
23.	Sulphate ( as SO <sub>4</sub> )	mg / l	-	-	-	-	-	-
24.	Phosphate ( as PO <sub>4</sub> )	mg / l	8.3	2.4	8.6	5.6	15.8	7.6
25.	Lead (Pb)	mg / l	-	-	-	-	-	-
26.	Chromium ( Cr )	mg / l	-	-	-	-	-	-
27.	Copper ( Cu )	mg / l	-	-	-	-	-	-
28.	Zinc ( Zn )	mg / l	-	-	-	-	-	-
29.	Iron ( Fe )	mg / l	-	-	-	-	-	-
30.	Nickel ( Ni )	mg / l	-	-	-	-	-	-
31.	Total Coliform	MPN/ 100ml	-	-	-	-	-	-
32.	Feacal Coliform	MFN/ 100ml	-	-	-	-	-	-

INDICATION : \* PARAMETER DOES NOT CONFIRM TO :-

1. Standard prescribed by M.P.P.C.B.in M.P.Gazette notification, dated 25/03/1988
2. IS: 10500-1991 ( Specification for Drinking Water )
3. Standard prescribed in Bio-Medical Waste ( Management & Handling ) Rules 1988

GENERAL MARKS:- BDL- Below Detectable Limit

NOTE: - No statutory liability accepted for samples not collected by M.P.P.C.B.

*Abha*  
Analyst

*Dikshu*  
Lab-incharge

*(Signature)*  
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नगर निगम जबलपुर

Scientist & Lab Incharge  
Regional Office  
M.P. Pollution Control Board  
Jabalpur

संभाग क्रमांक - 16, मोतीनाला, अशफक उल्ला खां वार्ड अंतर्गत निर्मित भवनों की सूची			
दिनांक 16.04.2026			
क्र.	भवन स्वामी का नाम एवं पता	वार्ड का नाम	टिप्पणी
1	श्री गुलाम गौस पिता मो. हुसैन, म.नं. 1675 का भाग से लगा हुआ	अशफक उल्ला खां	हटा दिया गया है।
2	श्रीमती जमीला बी, पति श्री अब्दुल हमीद, म.नं. 1405, नन्हें मियां के आगे	अशफक उल्ला खां	हटा दिया गया है।
3	मो. शहाबत पिता मो. शहाबत, म.नं. 1709 अखाड़े के पास	अशफक उल्ला खां	हटा दिया गया है।
4	श्री मुन्ना पिता श्री हुसैन मो., 1715 अखाड़े के पास नाले के किनारे	अशफक उल्ला खां	हटा दिया गया है।
5	काबिज मंशावली एवं अन्य, म.नं. 1712 अखाड़े के पास नाले के पास	अशफक उल्ला खां	हटा दिया गया है।
6	जौहर बी बेबा पति श्री माजिद, मामा होटल के पास	अशफक उल्ला खां	हटा दिया गया है।
7	श्रीमती सलमा पति श्री मुन्ना नसीम बिल्डिंग नाले के किनारे	अशफक उल्ला खां	हटा दिया गया है।

  
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8	मोहएददीन पिता श्री आमीन, 1401 नसीम बिल्डिंग नाले के किनारे	अशफक उल्ला खां	हटा दिया गया है।
9	मासूम बी बेबा श्री लाल मो., 1400 जमशीद कबाड़ी अस्पताल के सामने	अशफक उल्ला खां	हटा दिया गया है।
10	नजमून बी बेबा श्री मो. हनीफ, 1399 जमशीद कबाड़ी अस्पताल के सामने	अशफक उल्ला खां	हटा दिया गया है।
11	श्री इस्लाम पिता नजीर म.नं. 1398 जमशीद कबाड़ी अस्पताल के सामने	अशफक उल्ला खां	हटा दिया गया है।
12	बयुशलिषा पति मंजूर नसीम बिल्डिंग नाले कि किनारे	अशफक उल्ला खां	हटा दिया गया है।
13	श्रीमती फरहद बेगम पति श्री मो. नियाज अहमद	अशफक उल्ला खां	हटा दिया गया है।
14	श्री जुलफिकार अली पिता श्री हबीब उल्ला, 1397/घ जमशेद कबाड़ी के सामने	अशफक उल्ला खां	हटा दिया गया है।
15	श्री ईदु पिता श्री सुल्तान कुरैशी एवं अन्य 1707, अखाड़े के पास	अशफक उल्ला खां	हटा दिया गया है।

16	श्रीमती बहीदन बी पति मो. रफ़ीक एवं अन्य 1707 अखाड़े के पास	अशफ़क उल्ला खां	हटा दिया गया है।
17	श्री अब्दुल लतीफ़ पिता श्री अब्दुल रज्जाक एवं अन्य 1706/घ नाले के किनारे	अशफ़क उल्ला खां	हटा दिया गया है।
18	श्री सख़ावत हुसैन कुरैशी एवं ख़ाजा गुलाम कुरैशी पिता स्व. शेख़नाथ कुरैशी म.नं. 1706, अखाड़े के पास नाले के किनारे	अशफ़क उल्ला खां	हटा दिया गया है।



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## कार्यालय नगर पालिका निगम जबलपुर

13

संभाग क्रमांक - 9 लालमाटी, 11 राजा गोकुलदास धर्मशाला, खंदारी नाला से लगकर निर्मित भवनों की सूची			
दिनांक 16.04.2026			
क.	भवन स्वामी का नाम एवं पता	वार्ड का नाम	रिमार्क
1	श्री नवीन गुप्ता न्यू कछियाना,	पं. द्वारका प्र.मिश्र	हटाया जाना प्रस्तावित है।
2	श्रीमती लक्ष्मी बाई, न्यू कछियाना	पं. द्वारका प्र.मिश्र	हटाया जाना प्रस्तावित है।
3	श्री दशरथ बर्मन, न्यू कछियाना	पं. द्वारका प्र.मिश्र	हटाया जाना प्रस्तावित है।
4	श्री महेन्द्र, न्यू कछियाना	पं. द्वारका प्र.मिश्र	हटाया जाना प्रस्तावित है।
5	श्री रितिक बेन	पं. द्वारका प्र.मिश्र	हटाया जाना प्रस्तावित है।
6	श्री एम.ए. बिरयानी सेन्टर	अब्दुल कलाम आजाद	हटाया जाना प्रस्तावित है।
7	श्री कुष्ण कुमार उपाध्याय, मॉडल टाउन बिलहरी	रानी लक्ष्मी बाई	हटाया जाना प्रस्तावित है।
8	श्रीमती पूनम देवी, मॉडल टाउन बिलहरी	रानी लक्ष्मी बाई	हटाया जाना प्रस्तावित है।
9	श्री मनीष शर्मा मॉडल टाउन बिलहरी	रानी लक्ष्मी बाई	हटाया जाना प्रस्तावित है।
10	कमरुद्दीन स्व. मदार बक्श, म. नं. 1672, नाले के किनारे पुल के बाजू से	अशफाक उल्ला खां	हटाया जाना प्रस्तावित है।
11	अशफाक पिता श्री रफीक एवं अन्य, म.नं. 1405 नन्हें मियां के आगे	अशफाक उल्ला खां	हटाया जाना प्रस्तावित है।

  
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12	मो. यूसुफ पिता श्री हुसैन म.नं. 1713 अखाड़े के पास नाले के किनारे	अशफाक उल्ला खां	हटाया जाना प्रस्तावित है।
13	मो. सरफराज नाले के किनारे	अशफाक उल्ला खां	हटाया जाना प्रस्तावित है।
14	मो. जहीर पिता श्री आशिफ हुसैन, 1669 नाले के किनारे पुल के बाजू से	अशफाक उल्ला खां	हटाया जाना प्रस्तावित है।
15	श्री बाबू पिता श्री नूर मो., 1379 जगसेद कबाड़ी हॉस्पिटल के सामने	अशफाक उल्ला खां	हटाया जाना प्रस्तावित है।
16	श्री खलील अहमद पिता श्री कादर बक्श, 1724 अखाड़े के किनारे नाले के पास	अशफाक उल्ला खां	हटाया जाना प्रस्तावित है।
17	मो. अरशद कुरैशी पिता मो. यूसुफ कुरैशी मंडी मदार टेकरी	अशफाक उल्ला खां	हटाया जाना प्रस्तावित है।
18	मो. जलीज अहमद एवं अन्य, 1711 अखाड़े के पास नाले किनारे	अशफाक उल्ला खां	हटाया जाना प्रस्तावित है।
19	लतीफ पिता अजीज एवं अन्य म. नं. 1706, मामा होटल पुलिस वाले के आगे	अशफाक उल्ला खां	हटाया जाना प्रस्तावित है।

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20	श्री मुस्तफा बली पिता श्री मो. अब्दुल अजीज, म.नं. 1705, मामा होटल पुलिस वाले के आगे	अशफाक उल्ला खां	हत्या जाना प्रस्तावित है।
21	श्री इदरीश कुरैशी पिता स्व. श्री ईदु कुरैशी एवं अन्य मामा होटल के आगे	अशफाक उल्ला खां	हत्या जाना प्रस्तावित है।
22	श्री अनावारुल उर्फ अनवर पिता इब्नु बशीर, 1707/3, अखाड़े के पास	अशफाक उल्ला खां	हत्या जाना प्रस्तावित है।

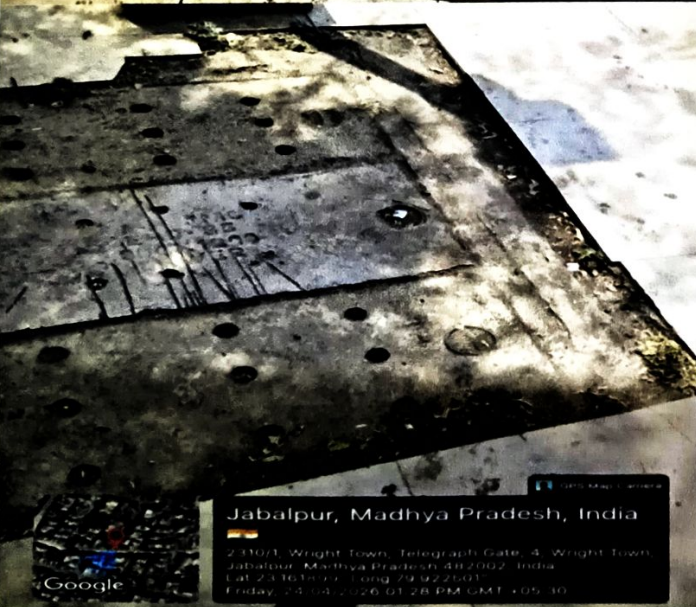


BEFORE WORK



AFTER WORK





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